

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 404 of 2016

Naresh Yadav & Anr.....

**Appellant(s)**

Versus

Sanjay Kumar Yadav & Anr.....

**Respondents**

.....

Coram: Hon'ble Mr. Justice Ananda Sen

Through:-Video Conferencing

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For the Appellants

: Mr. Rajiv Karn, Advocate

For the Respondents

: Mrs. Rita Kumari, Advocate

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6/05.04.2021 Both the parties submit that this dispute can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on **10<sup>th</sup> April, 2021**.

**(Ananda Sen, J)**

Mukund/-